

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. C.P. (IB)/338(MB)2024

**IN THE MATTER OF**

Sanvi Services through its proprietor Mr. Nishikant Baburao Zunje ... Petitioner  
Vs  
Mrs. Nirupama Sheth ... Respondent

Section 95(1) of Companies Act, 2013

**Order Delivered on 21.06.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Intervener for Duetsche Bank: Adv. sushma satpute (VC)

For the Petitioner: Adv. Farzeen C. Pardiwala (VC)

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**ORDER**

**CP/338/2024** – On the request of the learned counsel for the petitioner,  
adjourned to **29.07.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/